

कुछ वैद्य तथा कम्पाउन्डर उपलब्ध कराने की कोई व्यवस्था है ताकि लोग आपात के समय तथा छुट्टी के दिनों में औषधियां प्राप्त कर सकें ;

(ख) क्या यह सच है कि गोल मार्केट, नई दिल्ली के आयुर्वेदिक औषधालय में ऐसी कोई व्यवस्था नहीं है ; और

(ग) यदि उपरोक्त भाग (क) का उत्तर 'ना' हो, तो इस सम्बन्ध में सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

VAIDYA AND COMPOUNDER IN AYURVEDIC DISPENSARY

96. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether there is any arrangement for keeping some Vaidya and a Compounder available in Government Ayurvedic Dispensaries of the Capital round the clock so that people may set medicines in emergency and during holidays;

(b) whether it is a fact that no such arrangement exists in the Ayurvedic Dispensary of Gole Market, New Delhi: and

(c) if the answer to part (a) above be in the negative, what steps are being taken by Government in that regard ?]

स्वास्थ्य, परिवार नियोजन, निर्माण आवास और नगर विकास मंत्रालय में राज्य मंत्री (श्री श्री० एस० भूति) :

(क) जी नहीं।

(ख) जी हाँ।

(ग) सरकारी अस्पतालों और केन्द्रीय सरकार की स्वास्थ्य सेवा योजना के

एलोपैथिक औषधालयों में चिकित्सा उपचार/आपात कालीन उपचार की पर्याप्त व्यवस्था है। आयुर्वेदिक औषधालयों में प्रथक आपात कालीन व्यवस्था करने का विचार नहीं है।

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY)

(a) No.

(b) Yes.

(c) Adequate arrangement[^] exist for providing medical attendance/treatment in emergencies in Government Hospitals and the C.G.H.S. allopathic dispensaries. No separate emergency arrangements are proposed in the ayurvedic dispensaries.]

हिन्दुस्तान हाउसिंग फॅक्टरी में कर्मचारी

97. श्री सुरज प्रसाद क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दुस्तान हाउसिंग फॅक्टरी में कितने तकनीकी तथा कितने गैर-तकनीकी कर्मचारी हैं; और

(ख) 1966-67 तथा 1967-68 में इस फॅक्टरी को कितना लाभ हुआ और उक्त वर्षों में लाभ का कितना प्रतिशत बोनस के रूप में वितरित किया गया ?

STAFF IN HINDUSTAN HOUSING FACTORY

97. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS

HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of technical and non-technical staff in the Hindustan Housing Factory; and

(b) what was the amount of profit earned by this factory during the years 1966-67 and 1967-68 and what percentage of the profit was distributed as bonus during the said years?]

स्वास्थ्य एवं परिवार नियोजन तथा निर्माण, आवास और नगर-विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) :
(क) फ़ैक्टरी में कर्मचारियों की कुल संख्या 1831 है, जिसमें 550 तकनीकी है और शेष गैर-तकनीकी।

(ख) दो वर्षों के लाभ ये थे:—

	लाख रुपयों में
1966-67	6.77
1967-68	19.63

बोनस के रूप में लाभ का प्रतिशत 1966-67 में 19.13 और 1967-68 में 6.62 था।

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) The total number of employees in the factory is 1831 out of which about 550 are technical and the rest non-technical.

(b) The profits for the two years were:

	Rs. lakhs
1966-67	6.77
1967-68	19.63

The percentage of bonus to profits was 19.13 in 1966-67 and 6.62 in 1967-68.]

†[] English translation.

FINANCIAL YEAR

98. SHRI N. SRI RAMA REDDY: Will the Minister of FINANCE be pleased to refer to the reply to Unstarred Question No. 122 given in the Rajya Sabha on the 19th November, 1968 and state:

fa) whether Government have finally considered the recommendation of the Administrative Reforms Commission for a change in the financial year; and

(b) if so, what decision has been taken in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The recommendation of the Administrative Reforms Commission is still to be finally considered by Government. However, the matter was placed before the National Development Council at its last meeting. The Council was generally of the view that no change need be made in the financial year and that it should continue begin from 1st April each year.

STRIKE IN GOVERNMENT HOSPITALS

99. SHRI BABUBHAI M. CHINAI: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether any action has been taken against the doctors who struck work in various Government hospitals in Delhi early in April, 1969; and

(b) what action Government propose to take to avoid such strikes in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) Action is being taken in terms of the attached statement made by the Minister in the Lok Sabha on the 10th April, 1969. (See Appendix LXVIII, Annexure No. 8.)